

S.No.9

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-02-2024 AT 10:30 AM**

**IA(IBC) 350/2024 in CP(IB) No. 25/7/HDB/2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Allied Hi-tech Industries Pvt Ltd

...Financial Creditor

VS

Karvy Data Management Services Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 350/2024

Learned Counsel Mr. Bendi Raviteja, for applicant present physically. Matter passed over.

Matter called again. Smt Suhasini Ashok, Resolution Professional present physically. heard, **for orders on 12.03.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)